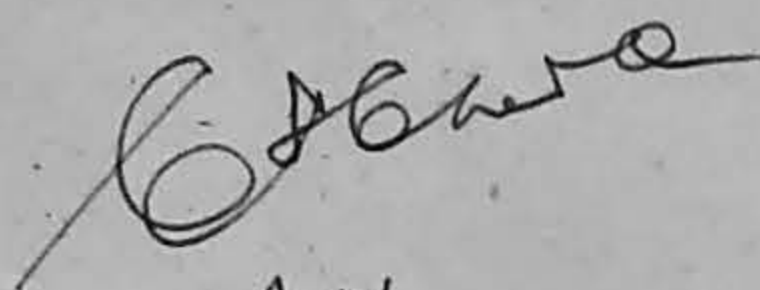


OA 1257/94

06.12.01 Hon. Mr. Justice R.R.K. Thakur, VC
Hon. Mr. C.S. Chakla, A.M.

We have heard Sri Anant Shalekar
learned Counsel for the respondents.
In pursuance of the order dated 7.2.01
a notice was issued to the applicant
to engage another Counsel. However,
in response to the notice, none has
appeared nor any Counsel has been
engaged. In the circumstances, this
OA is dismissed for want of prosecution.
No order as to costs.



A.M.



VC

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